

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2108  
ANSWERED ON:05.12.2014  
PROJECTS UNDER IAP  
Kothapalli Smt. Geetha

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of each of the projects undertaken under the Integrated Action Plan (IAP) for 82 selected tribal and backward districts in the country;
- (b) the details of the total amount released and utilized during the last three years and the current year under IAP, State/UT-wise;
- (c) the details of physical targets set and achieved in the identified tribal districts in the country, State/UT-wise; and
- (d) whether the Government has reviewed the scheme under IAP, if so, the details thereof along with the steps being taken by the Government for proper implementation of IAP?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)

(a): The Integrated Action Plan (IAP) for Selected Tribal & Backward Districts was being implemented in 82 districts of nine States namely Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal upto 31.3.2013. From 2013-14, the Government has decided to continue this scheme as `Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected Districts` for the remaining years of the Twelfth Five Plan with an annual allocation of Rs. 30 crore per district during 2013-14 and 2014-15, The scheme presently covers 88 districts including the 82 IAP districts and is being implemented in ten States (after Telangana being created).

(b) & (c): Details of physical and financial progress from 2010-11 to 2014-15 under IAP/ACA for LWE Affected Districts as reported by the States are at Annexure -1.

(d): Review and monitoring of the implementation of the programme is a continuous process. At the State level, the Development Commissioner /equivalent Officer in charge of development in the State is the nodal officer responsible for scrutiny of expenditure and monitoring of the implementation of the scheme in the State. State Level Committee headed by the Chief Secretary/ Development Commissioner has also been constituted for closer coordination of the activities under the scheme. At the Central level, the progress is reviewed by the Planning Commission through video conferences/ review meetings with the State Governments so that problems can be sorted out and the efficacy of the programme is improved. The State Governments upload information regarding financial and physical progress on the Management Information System (MIS) <http://pcserver.nic.in/iapmis> which captures the details of projects/works taken up under the programme.